



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.03.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 05.03.2024, 07.03.2024, 14.03.2024 and 15.03.2024 are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 (PH)	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	05.03.2024	18.04.2024
2.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 (PH)	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	05.03.2024	18.04.2024
3.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	05.03.2024	19.04.2024
4.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 (PH)	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	05.03.2024	19.04.2024

5.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	07.03.2024	03.04.2024
6.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	07.03.2024	03.04.2024
7.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	07.03.2024	01.04.2024
8.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	07.03.2024	01.04.2024
9.	Comp App. (AT) No. 10 of 2023 & I.A. No. 260, 261, 807, 3015 of 2023 (PH)	Rakesh Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	07.03.2024	04.04.2024
10.	Comp App. (AT) No. 11 of 2023 & I.A. No. 262, 263, 3013 of 2023 (PH)	Siddharth Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	07.03.2024	04.04.2024
11.	Comp. App. (AT) No. 28 of 2023 & I.A. No. 650, 651, 3014 of 2023 (PH)	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	07.03.2024	04.04.2024

12.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023 (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	14.03.2024	05.04.2024
13.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	15.03.2024	09.04.2024
14.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	15.03.2024	09.04.2024
15.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	15.03.2024	09.04.2024
16.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	15.03.2024	09.04.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar